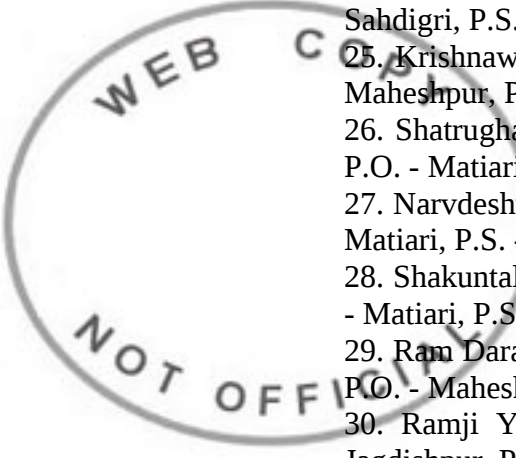


IN THE HIGH COURT OF JUDICATURE AT PATNA

Civil Writ Jurisdiction Case No.15506 of 2015

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1. Krishna Thakur son of late Ram Swarup Thakur resident of village - Belahi, Post - Rampur via Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 2. Shabana Rashid wife of Jakaullah Khan resident of village and Post - Mahuawa, P.S. - Chiraiya, District - Champaran at Motihari.
 3. Binesh Kumar son of Foudar Paswan resident of village and post - Mahuawa, P.S. - Chiraiya, District - East Champaran at Motihari.
 4. Anil Kumar son of late Ram Chandra Sah resident of village, post and P.S. - Chiraiya, District - East Champaran at Motihari.
 5. Sita Devi wife of Ajay Kumar resident of village - Raghunathpur, P.O. - Mirpur via Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 6. Bharat Lal Sah son of Hira Sah resident of village and P.O. - Mishrauliya via Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 7. Brijlal Paswan son of Rambriksh Paswan resident of village - Chiraiya Kothi, P.O. and P.S. - Chiraiya, District - East Champaran at Motihari.
 8. Satya Prakash Prasad son of Jawahar Lal Prasad resident of village and Post - Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 9. Ruplal Prasad son of Satosh Prasad resident of village - Katkuia, P.O. - Ahirauli via Chiraiya, District - East Champaran at Motihari.
 10. Endal Paswan son of Jaimangal Paswan resident of village - Semra, P.O. Semra via Chiraiya, District - East Champaran at Motihari.
 11. Krishnandan Prasad son of Raj Mangal Prasad resident of Bela, P.O. - Mirpur via Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 12. Narendra Kumar son of Rajdev Prasad Singh resident of village and P.O. - Madhubani, P.S. - Chiraiya, District - East Champaran at Motihari.
 13. Birendra Kumar Singh son of late Rambhajan Singh resident of village and P.O. - Madhubani, P.S. - Chiraiya, District - East Champaran at Motihari.
 14. Nathuni Mahto son of late Rajkeshwar Mahto resident of village - Gokhula, P.O. and P.S. - Chiraiya, District - East Champaran at Motihari.
 15. Vijay Kumar son of Ganesh Singh resident of village - Braith Math, P.O. - Chiraiya, District - East Champaran at Motihari.
 16. Narad Sah son of Vishwanath Sah resident of village and P.O. - Khartari via Chiraiya, District - East Champaran at Motihari.
 17. Pradeep Kumar son of late Laxman Prasad Gupta resident of village and P.O. - Chiraiya, P.S. - Chiraiya, District - East Champaran at Motihari.
 18. Ranjeet Prasad son of Jagarnath Prasad resident of Bela, P.O. - Mirpur via Chiraiya, District - East Champaran at Motihari.
 19. Kapildeo Prasad son of Sri Achchelal Prasad Yadav resident of village - Bhorahar and Panchayat Shripur, P.S. - Ghorasahan, District - East Champaran at Motihari.
 20. Naresh Ram son of Sri Jagdish Ram resident of village - Bhatalahiya, P.O. - Bijabani, Panchayat Bijabani South, P.S. - Jitana, District - East Champaran at Motihari.
 21. Deonath Thakur Sharma son of late Dhanpat Thakur Sharma resident of village - Reganiya, P.O. - Jijabani, Panchayat - Bijabani North, P.S. - Jitana, District - East Champaran at Motihari.
 22. Sanjay Kumar Yadav son of Shri Ramashish Prasad resident of village - Agarawa, P.O. - Bijabani, Panchayat - Bijabani East, P.S. - Jitana, District - East Champaran at Motihari.

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23. Noor Mohammad son of Shaikh Mulazim resident of village - Hauani, P.O. and Panchayat - Haruani, P.S. - Dhaka, District - East Champaran at Motihari.
 24. Vidyawati Devi wife of late Lalji Tiwari resident of village - Pagra, P.O. - Sahdigri, P.S. - Vijaypur, District - Gopalganj.
 25. Krishnawati Devi wife of Birendra Verma resident of village - Koreya, P.O. - Maheshpur, P.S. - Vijaypur, District - Gopalganj.
 26. Shatrughan Tiwari son of Ram Nayan Tiwari resident of village - Bikrampur, P.O. - Matari, P.S. - Vijaypur, District - Gopalganj.
 27. Narvdeswar Mishra son of Pahwari Mishra resident of village - Mathia, P.O. - Matari, P.S. - Vijaypur, District - Gopalganj.
 28. Shakuntala Sharma wife of Bachchan Sharma resident of village - Mathia, P.O. - Matari, P.S. - Vijaypur, District - Gopalganj.
 29. Ram Darash Kushwaha son of late Titli Kushwaha resident of village - Koreya, P.O. - Maheshpur, P.S. - Vijaypur, District - Gopalganj.
 30. Ramji Yadav son of Sudin Yadav resident of village - Laxmipur, P.O. - Jagdishpur, P.S. - Vijaypur, District - Gopalganj.
 31. Bhola Yadav son of Shivpujan Yadav resident of village - Sonebarsa, P.O. - Jagdishpur, P.S. - Vijaypur, District - Gopalganj.
 32. Vijay Shankar Ram son of late Ratan Ram resident of village - Sumerpur, P.O. and P.S. - Vijaypur, District - Gopalganj.
 33. Sadik Ansari son of Sohail Ansari resident of village - Sandiha, P.O. - Matari, P.S. - Vijaypur, District - Gopalganj.
 34. Rikhideo Kumhar son of Nanhai Kumhar resident of village - Majhawalia, P.O. - Matihari, P.S. - Vijaypur, District - Gopalganj.
 35. Ram Subhag @ Ram Subham Kumhar son of Ramyadi Kumhar resident of village - Majhawalia, P.O. - Matihari, P.S. - Vijaypur, District - Gopalganj.
 36. Ram Kishun Ram son of Sri Rambriksh Ram resident of village - Udaypura, P.O. - Bharpurwa, P.S. - Vijaypur, District - Gopalganj.
 37. Achhaylal Kushwaha son of Sri Dhupan Kushwaha resident of village - Majhawalia, P.O. - Matari, P.S. - Vijaypur, District - Gopalganj.
 38. Binod Kumar Singh son of Sri Anirudh Singh resident of village - Majhawalia, P.O. - Matihari, P.S. - Vijaypur, District - Gopalganj.
 39. Dinanath Thakur son of late Ramdeni Thakur resident of village and Post - Bharpurwa, P.S. - Vijaypur, District - Gopalganj.
 40. Ramesh Bhagat son of Chhatthua Bhagat resident of village - Majhawalia, P.O. - Matihari, P.S. - Vijaypur, District - Gopalganj.
 41. Babita Devi wife of Sri Mukesh Kumar Singh resident of village - Narahani, P.O. - Harpur, P.S. - Ekma, District - Saran at Chapra.
 42. Rekha Kumari daughter of Chhabinath Singh resident of village - Narahani, P.O. - Harpur, P.S. - Ekma, District - Saran at Chapra.
 43. Indu Devi wife of Jitendra Prasad Manjhi resident of village - Ganjpar, P.O. and P.S. - Ekma, District - Saran at Chapra.
 44. Atal Bihari Dubey son of Shambhu Nath Dubey resident of village and post - Bharpur, P.S. - Ekma, District - Saran at Chapra.
 45. Khedan Kumar Pandit son of Laxman Pandit resident of village - Bigha, P.O. and P.S. - Ekma, District - Saran at Chapra.
 46. Rima Kumari wife of Khedan Kumar Pandit resident of village - Bigha, P.O. and P.S. - Ekma, District - Saran at Chapra.
 47. Shivnath Ram son of late Badari Ram resident of village - Banpura, P.O. - Eksar, P.S. - Ekma, District - Saran at Chapra.
 48. Kedarnath Singh son of late Bharat Singh resident of village - Mithanpur, P.O. - Harpur, P.S. - Ekma, District - Saran at Chapra.

49. Ramesh Kumar Patel son of Sri Ramsurat Prasad resident of village - Narahani, P.O. - Harpur, P.S. - Ekma, District - Saran at Chapra.
50. Bibha Kumari daughter of Sri Rajesh Kumar Singh resident of village - Baruawan, P.O. and P.S. - Dighwara, District - Saran at Chapra.
51. Kamalwati Devi W/o Late Ghanshyam Mishra resident of village - Aghaila Mishra, P.S. - Vijayipur, District - Gopalganj.

.... Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Old Secretariat, Patna.
2. The Principal Secretary, Department of Human Resources Development, Govt. of Bihar, New Secretariat, Patna.
3. The Principal Secretary, Department of Personal and Administrative Reforms now known as Department of General Administration, Govt. of Bihar, Old Secretariat, Patna. null null
4. The Director, Primary Education, Department of Human Resources Development, Govt. of Bihar, New Secretariat, Patna.
5. Director, Mass Education (Jan Shiksha), Department of Human Resources Development, Government of Bihar, New Secretariat, Patna.
6. The District Magistrate/Collector, East Champaran, District - East Champaran at Motihari.
7. The District Education Officer, East Champaran, District - East Champaran at Motihari.
8. The District Magistrate/Collector, Gopalganj, District - Gopalganj.
9. The District Education Officer, Gopalganj, District Gopalganj.
10. The District Magistrate/Collector, Saran at Chapra, District - Saran at Chapra.
11. The District Education Officer, Saran at Chapra, District - Saran at Chapra.

.... Respondent/s

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Appearance :

For the Petitioner/s : Mr. Nityanand Mishra

For the Respondent/s : Mr. GA7-S.P.SINGH

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CORAM: HONOURABLE MR. JUSTICE AJAY KUMAR TRIPATHI

ORAL JUDGMENT

Date: 31-03-2016

Writ application is disposed of with a direction upon the respondents that they will decide the claim of the petitioners keeping in mind the decision rendered on 26.2.2016 by Hon`ble Supreme Court of India in SLA (C) No. 32079 of 2015 and other analogous cases.

(Ajay Kumar Tripathi, J)

R.K.Pathak/-

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